

## Annexure-7

Name of the corporate debtor: Divya Infra Properties Private Limited; Date of commencement of CIRP: 31/10/2023; List of stakeholders as on: 30/01/2024

## List of operational creditors (Government Dues)

Sl No	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1	Employees Provident Fund Organization	Central Government	14-12-2023	4,62,068		Unsecured	No	0	0	0	4,62,068	0	
2	Employees State Insurance Corporation	State Government	19-12-2023	11,84,567	13,863	Unsecured	No	0	0	0	11,70,704	0	
3	The Assistant Commissioner of Commercial Taxes (Audit) – 2.2, Bengaluru	State Government	29-01-2024	35,23,835		Unsecured	No	0	0	0	35,23,835	0	
<b>TOTAL</b>				<b>51,70,470</b>	<b>13,863</b>			-	-	-	<b>51,56,607</b>	-	